<u>Serial No. 31</u> Supplementary-1 Cause List

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

CM No. 7816/2024 in Mac App No. 06/2023

Shri Ram General Insurance Co. Ltd

... Appellant(s)

Through: -

None.

V/s

Sarab Jeet Singh & Ors.

... Respondent(s)

Through: -

Ms Ansa, Advocate vice Mr Sheikh Umar Farooq, Advocate.

CORAM:

HON'BLE MR JUSTICE M. A. CHOWDHARY, JUDGE. (ORDER)

10.12.2024

Through the medium of the present application, the Applicant/Appellant seeks restoration of the main appeal, being Mac App No. 06/2023, dismissed for want of prosecution in terms of Order dated 5th of November, 2024.

Notice.

Notice is accepted by Ms Ansa, the learned Counsel, appearing vice Mr Sheikh Umar Farooq, learned Advocate, on behalf of the Non-Applicants/ Respondents. She seeks and is granted two weeks' time to fie the Objections.

List again on 1st of January, 2025.

(M. A. CHOWDHARY) JUDGE

SRINAGAR

December 10th, 2024 "TAHIR"